## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**PETITION NUMBER** 

: TCP/233/2016

NAME OF THE APPLICANT(S)

: N. T. Sabapathy

NAME OF THE RESPONDENT(S)

: Registrar of Companies, Chennai & another

(In the matter of M/s Sree Sella Infratructure & Projects Ltd.)

UNDER SECTION

: 614(1)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. Both the parties were absent during the last hearing on 25.11.2016. The matter is adjourned for appearance of the parties. Put up on 25.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Mm

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)